

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.739/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

Name of the Company	Krishna Kumar Sharma & Anr -Vs-Gradient Business Consulting Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Jishnu Saha
2. Mr Reetabroto Mitra
3. Mr Anif Ali
4. Mr Sajonatah Das

for R 1,2 & 3.

Ras 21/12

1. Mr Ratnanko Banerji
2. Mr Shawali Mitra
3. Mr Isham Saha
4. Mr Shahabuddin

R. 5 to 9

RB

1. Ms Abhrajit Mitra, So Adu
2. Mr Jishnu Chowdhury, Adu
3. Swapna Chowkey, Adu
4. Sattadeep Bhattacharya, Adu
5. Sonia Sharma, Adu

for the
Petitioners

*Sonia Sharma
21/12/17*

1. Aritra Basu, Adv.] for Reg No. 10-13

J. m

OR D E R

Ld. Counsel for the petitioners and the respondent Nos. 1 to 3, 5 to 9 and 10 to 13 is present.

Heard. Admit.

Reply may be filed within 3 weeks with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 3 weeks with a copy in advance to the opposite parties.

Ld. Counsel for the petitioners submitted that directions be issued for production of original of the purported letter of resignation dated 26/09/2017 and if deems fit the same may be sent for forensic examination.

Respondents are hereby directed to produce the original resignation letter for perusal of the Tribunal. Original documents are to be produced on 22/02/2018.

List it on 22/02/2018.

Both the parties are directed to maintain *status quo* regarding shareholdings and constitution of Board of Directors.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)